

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4920
ANSWERED ON:09.12.2010
UNAUTHORISED CONNECTIONS
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether twenty per cent of LPG connections in the country are unauthorized connections ;
- (b) if so, whether the Government proposes to regularized the said connections with a view to prevent the black-marketing of LPG cylinders ; and
- (c) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) to (c) : LPG equipment used for domestic LPG connections by consumers who are not registered with the LPG distributors of any Public Sector Oil Marketing Company (OMC) are considered un-authorized LPG connections. OMCs do not have estimates of such unauthorized domestic LPG connections in the country. However, there is no provision for regularization of such unauthorized LPG connection.